

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
LOK SABHA  
UNSTARRED QUESTION NO. 707  
ANSWERED ON 04.02.2026

**SOLAR LIGHTS IN ANDHRA PRADESH**

707. SHRI KESINENI SIVANATH:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the number of unelectrified households, State and district-wise for Andhra Pradesh;
- (b) the details of the number of solar lights sanctioned and installed in streets and Multipurpose Centres (MPCs), State and district-wise for Andhra Pradesh;
- (c) the details of the number of solar off-grid systems sanctioned and installed in Particularly Vulnerable Tribal Group (PVTGs) households, State and district-wise for Andhra Pradesh; and
- (d) the details of the funds sanctioned, released and utilized for energization of unelectrified PVTGs, State-wise?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER  
(SHRI SHRIPAD YESSO NAIK)**

- (a) The Government of India has been supplementing the efforts of the States in providing electricity access to consumers through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) launched in 2014, Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) launched in October, 2017, and currently under Revamped Distribution Sector Scheme (RDSS) launched in 2021.

Under DDUGJY and thereafter under SAUBHAGYA electrification of all willing households was completed by 31st March, 2019 as reported by the States/ UTs. A total of 2.86 crore households were electrified during SAUBHAGYA period. Both the schemes stand closed as on 31.03.2022.

Under the scheme of RDSS, on-grid electrification works amounting to Rs. 6,521 Cr. have been sanctioned for 13.65 lakh left out households including households belonging to Particularly vulnerable Tribal Group (PVTG) identified under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN), households belonging to Scheduled Tribes (STs) under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan), households belonging to Scheduled Caste (SC) under Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) and households in remote & border areas under Vibrant Village Program (VVP), wherever found feasible. The details of households sanctioned and electrified under various initiatives under RDSS are at **Annexure-I**.

District-wise details of households sanctioned and electrified in Andhra Pradesh are at **Annexure-II**.

(b) The details of the number of solar lights sanctioned and installed in Andhra Pradesh are given at **Annexure-III**

(c) The district wise details of Households sanctioned and installed in PVTG areas, under the New Solar Power scheme (under PM JANMAN component) in Andhra Pradesh is given at **Annexure-IV**.

(d) The details of the funds sanctioned and released for electrification of unelectrified PVTGs, State-wise at **Annexure-V**.

**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA**

**UNSTARRED QUESTION NO. 704 FOR 04.02.2026**

**Details of households sanctioned and electrified under various initiatives under RDSS**

<b>S. No.</b>	<b>Name of State</b>	<b>Sanctioned Outlay (Rs. Crores)</b>	<b>Sanctioned GBS (Rs. Crores)</b>	<b>Total Households Sanctioned</b>
<b>A.</b>	<b>Addl. HHs Sanctioned under RDSS</b>			
1	Andhra Pradesh	49.24	29.55	15,475
2	Arunachal Pradesh	47.11	42.40	6,506
3	Assam	785.55	706.99	127,111
4	Bihar	238.86	143.32	35,467
5	Chhattisgarh	166.55	99.93	34,078
6	Jammu & Kashmir	106.70	96.03	15,359
7	Jharkhand	25.16	15.09	4,853
8	Kerala	0.33	0.20	40
9	Madhya Pradesh	1.13	0.68	196
10	Manipur	214.44	193.00	36,972
11	Meghalaya	435.70	392.13	50,501
12	Mizoram	79.90	71.91	15,167
13	Nagaland	69.55	62.59	10,004
14	Rajasthan	1,526.94	916.16	338,702
15	Uttar Pradesh	931.04	558.62	251,487
	<b>Total (A)</b>	<b>4,678.19</b>	<b>3,328.60</b>	<b>941,918</b>
<b>B.</b>	<b>Electrification works sanctioned under RDSS in Vibrant Villages</b>			
1	Himachal Pradesh	6.08	5.47	0
2	Arunachal Pradesh	20.18	18.16	1,683
3	Uttarakhand	13.08	11.77	1,154
	<b>Total (B)</b>	<b>39.34</b>	<b>35.41</b>	<b>2,837</b>
<b>C.</b>	<b>Electrification of PVTG Households through Grid Connectivity under PM-JANMAN</b>			
<b>C1</b>	<b>PVTG Households Sanctioned under RDSS</b>			
1	Andhra Pradesh	88.71	53.23	24,967
2	Chhattisgarh	38.16	22.90	7,077
3	Jharkhand	74.13	44.48	12,442
4	Karnataka	3.76	2.26	1,615
5	Kerala	0.86	0.52	345
6	Madhya Pradesh	148.83	89.28	30,216
7	Maharashtra	26.61	15.97	8,556
8	Rajasthan	40.34	24.20	17,633
9	Tamil Nadu	29.89	17.93	8,603
10	Telangana	6.79	4.07	3,884
11	Tripura	61.52	55.37	11,664
12	Uttar Pradesh	1.10	0.66	316
13	Uttarakhand	0.60	0.54	669
	<b>Sub Total (C1)</b>	<b>521.59</b>	<b>331.57</b>	<b>127,987</b>
<b>C2</b>	<b>PVTG Households covered under State Plan</b>			

S. No.	Name of State	Sanctioned Outlay (Rs. Crores)	Sanctioned GBS (Rs. Crores)	Total Households Sanctioned
1	Gujarat	0	0	0
2	Odisha	0	0	0
3	West Bengal	0	0	0
	<b>Sub Total (C2)</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>C3</b>	<b>Public Places Sanctioned under RDSS</b>			
1	Madhya Pradesh	0	0	25
	<b>Sub Total (C3)</b>	<b>0</b>	<b>0</b>	<b>25</b>
	<b>Total (C=C1+C2+C3)</b>	<b>521.74</b>	<b>331.66</b>	<b>128,012</b>
<b>D.</b>	<b>Electrification of Tribal Households identified under DA-JGUA</b>			
<b>D1</b>	<b>DA-JGUA Households Sanctioned under RDSS</b>			
1	Andhra Pradesh	19.12	11.47	4,921
2	Arunachal Pradesh	8.20	7.38	1,938
3	Bihar	61.40	36.84	7,117
4	Chhattisgarh	218.44	131.06	39,579
5	Himachal Pradesh	0.49	0.45	93
6	Jammu & Kashmir	89.84	80.85	13,824
7	Jharkhand	92.44	55.47	19,467
8	Karnataka	41.00	24.60	5,288
9	Kerala	5.73	3.44	1,080
10	Madhya Pradesh	305.66	183.40	59,172
11	Maharashtra	23.60	14.16	6,961
12	Rajasthan	197.11	118.26	82,842
13	Telangana	110.73	66.44	26,525
14	Tripura	40.69	36.62	7,677
15	Uttar Pradesh	32.21	19.32	6,867
16	Uttarakhand	0.84	0.75	207
	<b>SubTotal (D1)</b>	<b>1,247.50</b>	<b>790.52</b>	<b>283,558</b>
<b>D2</b>	<b>DA-JGUA Households covered under State Plan</b>			
1	Odisha	0	0	0
	<b>SubTotal (D2)</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>D3</b>	<b>DA-JGUA Public Places sanctioned under RDSS</b>			
1	Andhra Pradesh	0.70	0.42	182
2	Arunachal Pradesh	0.04	0.03	9
3	Himachal Pradesh	0.05	0.05	7
4	Jharkhand	8.25	4.95	1,910
5	Kerala	0.15	0.09	17
6	Madhya Pradesh	3.32	1.99	650
7	Rajasthan	0.70	0.42	195
8	Telangana	2.90	1.74	672
9	Tripura	2.31	2.08	512
10	Uttar Pradesh	0.13	0.08	30
11	Uttarakhand	0.08	0.07	19
	<b>SubTotal (D3)</b>	<b>18.63</b>	<b>11.92</b>	<b>4,203</b>

S. No.	Name of State	Sanctioned Outlay (Rs. Crores)	Sanctioned GBS (Rs. Crores)	Total Households Sanctioned
<b>D4</b>	<b>DA-JGUA Public Places covered under State Plan</b>			
1	Odisha	0	0	0
	<b>SubTotal (D4)</b>	<b>0</b>	<b>0</b>	<b>0</b>
	<b>Total (D=D1+D2+D3+D4)</b>	<b>1,266.13</b>	<b>802.44</b>	<b>287,761</b>
<b>E.</b>	<b>Electrification works sanctioned under PM-AJAY</b>			
1	Andhra Pradesh	3.50	2.10	811
2	Jharkhand	6.141	3.684	1,782
3	Madhya Pradesh	0.002	0.001	6
4	Maharashtra	6.810	4.086	2,012
	<b>Total (E)</b>	<b>16.45</b>	<b>9.87</b>	<b>4,611</b>
	<b>Grand Total (A+B+C+D+E)</b>	<b>6,521.85</b>	<b>4,507.98</b>	<b>1,365,139</b>

**ANNEXURE-II REFERRED TO IN REPLY TO PART (a) OF LOK SABHA**

**UNSTARRED QUESTION NO. 704 FOR 04.02.2026**

**District-wise details of households sanctioned and electrified in Andhra Pradesh**

**1. Household Electrification under RDSS:**

<b>Andhra Pradesh, Left Out HHs under RDSS</b>				
<b>S.N o</b>	<b>Discom</b>	<b>District (OLD)</b>	<b>Sanctioned Households (Nos.)</b>	<b>Progress (Nos.)</b>
1	APEPD CL	Srikakulam	44	51
2		Vizianagaram	4,233	3,789
3		Visakhapatnam	7,851	8,661
4		Rajamahendravaram	3,100	2,571
5		Eluru	247	247
<b>Total</b>			<b>15,475</b>	<b>15,319</b>

**2. Under PM-JANMAN - PVTG (ON-Grid) :**

<b>Andhra Pradesh, PM JANMAN</b>				
<b>S.N o</b>	<b>Discom</b>	<b>District (NEW)</b>	<b>Sanctioned Households (Nos.)</b>	<b>Progress (Nos.)</b>
1	APCPDCL	Guntur	772	770
2		Prakasam	982	982
3		Srikakulam	828	851
4		Vizianagaram	150	99
5		PVP Manyam	3,407	3,400
6	APEPDCL	ASR	17,502	17,279
7		Kakinada	0	0
8		Ankapalli	0	160
9		East Godavari	4	39
10		Eluru	1,196	1,196
11	APSPDCL	Nandyal	213	149
<b>Total</b>			<b>25,054</b>	<b>24,925</b>

**3. Under DA-JGUA :**

<b>Andhra Pradesh, DA JGUA</b>				
<b>S.No</b>	<b>DISCOM</b>	<b>District (NEW)</b>	<b>Sanctioned Households and Public Institutions (Nos.)</b>	<b>Progress (Nos.)</b>
1	APEPDCL	ASR	1,559	1,227
2		Ankapalli	276	239
3		Kakinada	171	166
4		Parvathipuram Manyam	1,696	1,662
5		Srikakulam	5	5
6		Vizianagaram	38	8
7	APCPDCL	Palnadu	219	218
8	APSPDCL	Ananthapur	498	387
9		Annamayya	300	300
10		Kurnool	25	25
11		Nandyal	21	14
12		Tirupati	35	35

**Andhra Pradesh, DA JGUA**

S.No	DISCOM	District (NEW)	Sanctioned Households and Public Institutions (Nos.)	Progress (Nos.)
13		YSR Kadapa	260	260
<b>Total</b>			<b>5,103</b>	<b>4,546</b>

**4. Under PM-AJAY :**
**Andhra Pradesh, PM-AJAY**

S.N o	DISCO M	District (NEW)	Sanctioned Households (Nos.)	Progress (Nos.)
1	APSPD CL	Annamayya	1	1
2		Chittoor	393	205
3		Nellore	48	31
4		Kurnool	10	10
5		Tirupati	348	153
6		YSR Kadapa	11	11
<b>Total</b>			<b>811</b>	<b>411</b>

**5. Under New Solar Power scheme (under PM JANMAN)**
**Andhra Pradesh**

Sl. No.	District	Number of Households sanctioned	Number of Households Electrified (as of 31.12.2025)
1	Prakasam	611	611
2.	Alluri Seetharamaraju	731	315
3.	Eluru	305	35
4.	Parvathipuram-Manyam	28	6
5	<b>Total</b>	<b>1675</b>	<b>967</b>

**ANNEXURE-III REFERRED TO IN REPLY TO PART (b) OF LOK SABHA****UNSTARRED QUESTION NO. 704 FOR 04.02.2026****District wise details of Solar Street Lights (SSL) sanctioned and installed in Andhra Pradesh****Ajay Phase - II**

<b>Sl. No.</b>	<b>District</b>	<b>Number of SSLs sanctioned</b>	<b>Number of SSLs installed</b>
1	Vishakhapatnam	2800	2800
2.	Vizianagaram	2700	2500
3	<b>Total</b>	<b>5500</b>	<b>5500</b>

**Off-grid and Decentralised Solar PV Applications Phase-III**

<b>Sl. No.</b>	<b>District</b>	<b>Number of SSLs sanctioned to Andhra Pradesh</b>	<b>Number of SSLs installed</b>
1	Nellore	*12000	143
2.	Visakhapatnam		13
3.	YSR Kadapa		684
4.	Ananthapuramu		1,128
5	<b>Total</b>	<b>12000</b>	<b>1,968</b>

\* Total number of 12,000 SSL sanctioned to Andhra Pradesh with no separate district wise sanction.

**ANNEXURE-IV REFERRED TO IN REPLY TO PART (c) OF LOK SABHA  
UNSTARRED QUESTION NO. 704 FOR 04.02.2026**

**District wise details of Households sanctioned and installed in PVTG areas, under the New Solar Power scheme (under PM JANMAN component)**

<b>Sl. No.</b>	<b>District</b>	<b>Number of Households sanctioned</b>	<b>Number of Households Electrified (as of 31.12.2025)</b>
1	Prakasam	611	611
2.	Alluri Seetharamaraju	731	315
3.	Eluru	305	35
4.	Parvathipuram-Manyam	28	6
5	<b>Total</b>	<b>1675</b>	<b>967</b>

**ANNEXURE-V REFERRED TO IN REPLY TO PART (d) OF LOK SABHA**  
**UNSTARRED QUESTION NO. 704 FOR 04.02.2026**

**Details of the funds sanctioned, released for unelectrified PVTGs households under the New Solar Power scheme (under PM JANMAN component):**

S. No.	Name of State	Sanctioned amount (in Rs. Crore)	Funds released in Rs. Crore (as on 31.12.2025)
1.	Andhra Pradesh	8.37	0.36
2.	Chhattisgarh	7.45	5.21
3.	Jharkhand	10.91	6.42
4.	Karnataka	0.89	0.62
5.	Kerala	0.49	-
6	Madhya Pradesh	6.85	4.79
7.	Telangana	0.63	0.49
8.	Tripura	8.51	5.96
	<b>Total</b>	<b>44.1</b>	<b>23.8</b>

**Details of Fund Expenditure for HHs identified under PM–JANMAN (RDSS)**

S. No.	Name of State	Sanctioned Outlay (Rs. Crores)	Sanctioned GBS (Rs. Crores)	Cumulative GBS Released (Rs. Crores)	Cumulative GBS Utilized (Rs. Crores)
1	<b>Karnataka</b>	3.76	2.26	1.1	1.1
2	<b>Maharashtra</b>	26.61	15.97	7.9	7.9
3	<b>Rajasthan</b>	40.34	24.20	11.9	11.9
4	<b>Telangana</b>	6.79	4.07	2.0	2.0
5	<b>Tripura</b>	61.52	55.37	27.7	27.7
6	<b>Uttar Pradesh</b>	1.10	0.66	0.2	0.2
7	<b>Uttarakhand</b>	0.60	0.54	0.5	0.5
8	<b>Andhra Pradesh</b>	88.71	53.23	26.2	26.2
9	<b>Chhattisgarh</b>	38.16	22.90	11.3	11.3
10	<b>Kerala</b>	0.86	0.52	0.2	0.2
11	<b>Madhya Pradesh</b>	148.97	89.37	36.3	36.17
12	<b>Tamil Nadu</b>	29.89	17.93	8.8	8.8
13	<b>Jharkhand</b>	74.13	44.48	22.5	22.5
14	<b>Bihar</b>	0.28	0.17	0.05	0.05
	<b>Total</b>	<b>522</b>	<b>332</b>	<b>156.65</b>	<b>156.5</b>